

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2268
ANSWERED ON:06.12.2012
ALLOCATION OF FUNDS UNDER NSAP
Ray Shri Saugata

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated/released to States and utilised by them under the National Social Assistance Programme(NSAP) during each of the last three years and the current year;
- (b) whether the Union Government has received any complaints regarding misappropriation of funds and violation of guidelines;
- (c) if so, the details thereof; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a): The amount of funds allocated/released to States and utilised by them under the National Social Assistance Programme (NSAP) during the last three years and the current year is as in Annexure-I.
- (b)to(d): The details of complaints received and action taken by this Ministry is as in Annexure-II. NSAP is under State Plan and funds are released as Additional Central Assistance (ACA). Identification of beneficiaries, sanction and disbursement of assistance under the schemes of NSAP are done by State Governments. Hence, complaints were forwarded to concerned State Governments for taking appropriate action.